

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT  
11.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : IA(IBC)/1546(CHE)/2024 in  
IA(IBC)/1744/2023

**PETITION NUMBER** : CP/IB/481/2020

**NAME OF THE APPLICANT** : Jayashree S Iyer (Liquidator)  
M/s. Gho Agro Pvt Ltd

**NAME OF THE RESPONDENT(S)** : Vimalraj Chordia & 2 Ors

**UNDER SECTION** : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT  
Rules, 2016  
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**ORDER**

Ld. Counsel Mr. M.L. Ganesh for the Applicant.

It is stated by Counsel for the Applicant that the Application has been served on the Respondents.

Reply be filed within 2 weeks.

Rejoinder be filed within a week thereafter.

List the Application for hearing on **03.09.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

Sd/-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk